


CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 23-09-19 TO 27-09-2019

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER DISPATCHED</u>
FINAL ORDERS				
1	<u>C/51122,51280/2019</u>	51174-51175/2019	16/9/2019	23/9/2019
2	<u>ST/50607/2019</u>	51213/2019	16/9/2019	23/9/2019
3	<u>ST/2212/2012</u>	51214/2019	16/9/2019	23/9/2019
4	<u>ST/51665/2016,ST/53719/2015</u>	51215-51216/2019	16/9/2019	23/9/2019
5	<u>ST/51480/2014</u>	51223/2019	16/9/2019	23/9/2019
6	<u>ST/50465/2016</u>	51227/2019	16/9/2019	23/9/2019
7	<u>C/53523/2018</u>	51228/2019	24/9/2019	27/9/2019
8	<u>C/53524/2018</u>	51229/2019	24/9/2019	27/9/2019
9	<u>ST/52274/2016</u>	51230/2019	18/9/2019	23/9/2019
10	<u>ST/50362/2016</u>	51232/2019	18/9/2019	23/9/2019
11	<u>AD/53725/2018</u>	51251/2019	24/9/2019	27/9/2019
12	<u>C/50777/2019</u>	51252/2019	24/9/2019	27/9/2019
MISC ORDERS				
1	ST/52049/2019	50615/2019	20/9/2019	23/9/2019
2	ST/52051/2019	50616/2019	20/9/2019	23/9/2019
3	ST/52052/2019	50617/2019	20/9/2019	23/9/2019

7 Attention: To maintain the transparency in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

				 Deputy REGISTRAR
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Beer Singh